

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA No.22-24 in CIVIL APPEAL NO. 4927-4929 OF 2002

PANKAJ GUPTA & ORS.

Appellant (s)

VERSUS

STATE OF JAMMU & KASHMIR & ORS.

Respondent(s)

(With appln(s) for clarification of judgment dt.16.9.04 & office report )

with

IA No.1 in CIVIL APPEAL NO. 6079/2004,

IA No.2 in CIVIL APPEAL NO. 6068/2004,

IA No.1 in CIVIL APPEAL NO. 6069/2004

(For extension of time and office report)

Date: 09/10/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s)

Mr. N. Ganpathy,Adv.

Ms. Purnima Bhat, Adv.

For Respondent(s)

Mr. J.S. Attri,Adv.

Mr. Anis Suhrawardy ,Adv

Mr. Satish Vig ,Adv

RR-Ex-Parte

For Applicant

Mr. Rameshwar Prasad Goyal ,Adv

Mr. Anoop Kumar Srivastava, Adv.

UPON hearing counsel the Court made the following

O R D E R

List after Diwali holidays.

(R.K. DHAWAN)

COURT MASTER

(VEERA VERMA)

COURT MASTER